

Name of the Corporate Debtor: SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED; Date of Commencement of CIRP: 13-10-2025; List of Creditors as on: 29-07-2026; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	2701408665	5	2221282674	82.71	0	457033653	23092343	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	30	32806407	30	7843739	0.29	0	24962668	0	Annexure 6
7	Operational creditors (Government Dues)	3	1699481	3	1699481	0.06	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	15	542320814	9	454676923	16.93	0	87066712	577179	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		55	3278235367	47	2685502817	100.00	0	569063033	23669522	